

Energy, Tidal Power Geo-thermal Energy, Wind Power and Bio-gas.

Representation for changing working of AIR and TV Centres

7336 SHRI VASANT SATHE. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Ministry has received a representation regarding the change in the planning and working of A.I.R. and T.V. Centres in various States keeping in view the regional socio-cultural and other requirements of the people and in tune with general policies of the State;

(b) if so, furnish details thereof State-wise; and

(c) details of action taken/proposed in the matter?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) (a) to (c) No specific request has been received from any State Government demanding change in the planning and working of Akashvani and Doordarshan. However, Government have sent a Report in the *Patriot* dated 18th March, 1979 that the West Bengal Information and Cultural Affairs Minister has made such a demand while moving grants for his department. According to this Press Report, the State Government was of the view that it should have its proper say in the planning and working of this media to ensure that the special problems and political, social and cultural life of a particular region or its ethos or distinctiveness are reflected through them.

AIR and TV stations always strive to project the special social and cultural features of the areas covered by them. The State Government's representatives are included in the Programme Advisory Committees of the Stations in whose meetings they have ample opportunity to make

suggestions for improving the programmes. Even otherwise there is no bar to making the suggestions for the improvement of programmes. Such suggestions will be given due consideration.

Anomalies in Third Pay Commission Report regarding Staff Artists of Doordarshan

7337 SHRI SACHINDRA LAL SINGHA Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether anomalies created by the Third Pay Commission for staff artists of Doordarshan have not been removed so far, if so, reasons;

(b) whether a revision of pay scales of staff artists were made in 1968 and 1971, if not, reasons,

(c) why the cameraman (Grade II) in the scale of Rs. 650—30—1100 are not treated like the staff of other organisations of the Ministry such as TV Institute Pune and the Films Division; and

(d) the time by which the anomaly in the scale of Doordarshan cameraman will be removed and revised scales will be implemented, if not, why?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) (a) The Third Pay Commission did not make any recommendations about the Staff Artists of Doordarshan. On the analogy of the recommendations of the Commission in respect of regular civil posts, the fee scales of Staff Artists in Doordarshan were revised in March, 1977 with retrospective effect from 1st January, 1973. A few categories of Staff Artists did not benefit. Their cases were considered by an Inter-Departmental Review & Rationalisation Committee. The Committee felt that since the difference between the

emoluments in pre-revised scales and those admissible in the revised scales was treated as personal pay to be absorbed in future increases, no anomaly was involved nor was this peculiar to staff artists of Doordarshan.

(b) Doordarshan was part of All India Radio until 31st March, 1976. The fee scales of Staff Artists working on TV side of All India Radio were prescribed in 1968. Certain categories of Staff Artists which were common to Sound and Television were given the same scales as prevalent on the Sound side. There was no revision of fee scales in 1971 on television side.

(c) The Cameraman Grade II in Doordarshan is in the fee scale of Rs. 550—900. This scale is the translated scale of Rs. 325—25—500—EB—30—560 prescribed in 1968 on the recommendations of a Departmental Committee which took into account the job requirements, qualifications prescribed, mode of recruitment, emoluments of comparable or analogous categories of personnel employed on the Sound Broadcasting side of AIR, in the Films Division and other comparable Departments.

The conditions of service, pay scales etc. of Cameraman of Doordarshan, Films Division and Film & Television Institute of India are different because the qualifications, mode of recruitment and job requirements of the three organisations are different. Besides, the Film & Television Institute of India is a self-governing society registered under the Societies Registration Act of 1860

(d) There is no anomaly in the fee scale prescribed for Cameraman in Doordarshan and therefore there is no question of its revision.

Fertilizers Association of India

7338. SHRI KISHORE LAL : Will the Minister of PETROLEUM, CHEMICALS, AND FERTILIZERS be pleased to state:

(a) is there a body known as Fertilizers Association of India;

(b) is it a fact that the Association is recovering Rs. 5/- per ton per year from all the 33 factories manufacturing fertilizers;

(c) is that Association subject to Audit;

(d) what are their main heads of expenditure during the last three years and how much money has been spent; and

(e) are Government factories manufacturing fertilizers also pay this amount?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) The Fertilizer Association is a non-Government body and the membership of the Association is voluntary. All members, who have joined the Association, contribute towards the Association expenses. The rate of subscription is determined by its Board of Directors in accordance with its budgetary needs. Currently, the rate of subscription is Rs. 5/- per tonne of nutrient for large factories subject to a ceiling of Rs. one lakh per annum. Concessional rate of subscription applies to small manufacturers.

(c) The Association makes its own arrangements for audit.

(d) The main heads of expenditure are Personnel, General Administration, Training, Group Discussions, Seminars and Publications.